

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 120  
CP No. (IB)- 74/9/JPR/2021  
Under Section 9 of IBC, 2016

**In the matter of:**

**Apollo International Ltd.**

**...Operational Creditor**

**Versus**

**M/s Supriya Pharmaceuticals Ltd.**

**...Corporate Debtor**

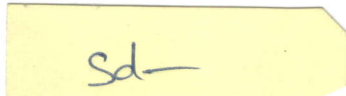
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

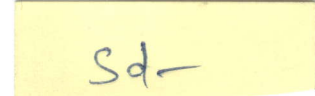
**Present Through Video Conferencing: -**

For the Operational Creditor : Rakesh Kumar, Adv.

**ORDER**

Heard Mr. Rakesh Kumar, Adv. appearing on behalf of  
Petitioner/Operational Creditor. List the matter on 21.12.2022.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

December 06, 2022

RS